

IA 279/2021 IN C.P. (IB) 4488/MB/2018

- 1) Ms. Mitali, Bhatt, Ld. Counsel for the Liquidator of the Corporate Debtor is present. None present for Respondents, when the matter is called out.
- 2) Counsel for the Liquidator submits that the Respondents are herein are already set *ex parte*.
- 3) The above said submissions of the Counsel for the Liquidator found substantiated after referring to an order of this Bench dt. 15.01.2024. Counsel for the Applicant seeks some time to proceed further in the matter and argue their case.
- 4) At request, stand over to 23.02.2024, for further consideration and hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare